

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland: Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2021/178/RC Dated, Guwahati, the 17th November, 2021

**LIST OF HOLIDAYS DURING THE YEAR 2022 IN RESPECT OF THE
SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL
PRADESH**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2022 for the Subordinate Courts of the State of Arunachal Pradesh, Sub-ordinate to the Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Makar Sankranti/ Magh Bihu/Pongal</i>	-	<i>14th January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Statehood Day</i>	-	<i>20th February</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>18th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>15th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Bohag Bihu/Vaisakhi</i>	-	<i>14th & 15th April</i>	-	<i>Thursday & Friday</i>	-	<i>2 days</i>
<i>Id-UI-Fitr</i>	-	<i>3rd May</i>		<i>Tuesday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>16th May</i>	-	<i>Monday</i>	-	<i>1 day</i>
<u>SUMMER VACATION</u>						
<i>a) For Civil Courts</i>	-	<i>4th to 8th July</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>b) For Criminal Courts</i>		<i>6th & 7th July</i>		<i>Wednesday & Thursday</i>		<i>2 days</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Mahatma Gandhi's Birth Day</i>	-	<i>2nd October</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<u>PUJA VACATION</u>						
<i>a) For Civil Courts</i>		<i>1st to 7th October</i>		<i>Saturday to Friday</i>		<i>7 days</i>
<i>b) For Criminal Courts</i>	-	<i>5th & 6th October</i>	-	<i>Wednesday & Thursday</i>	-	<i>2 days</i>
<i>Diwali/Deepavali</i>	-	<i>24th October</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Gurunanak's Birthday</i>	-	<i>8th November</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Indigenous Faith Day</i>	-	<i>1st December</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Christmas Day</i>	-	<i>25th December</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<u>WINTER VACATION</u>						
<i>a) For Civil Courts</i>	-	<i>26th to 31st December</i>	-	<i>Monday to Saturday</i>	-	<i>6 days</i>
<i>b) For Criminal Courts</i>		<i>28th & 29th December</i>		<i>Wednesday & Thursday</i>		<i>2 days</i>

**LIST OF LOCAL HOLIDAYS DURING THE YEAR 2022 IN RESPECT OF THE
SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

Sl. No.	Holiday	Date	Day	No. of holidays
1.	Si Donyi	6 th January	Thursday	1 day
2.	Sarok	11 th January	Tuesday	1 day
3.	Reh	1 st February	Tuesday	1 day
4.	Boori Boot Yullo	6 th February	Sunday	1 day
5.	Shapwang Yaung Manawpoi	14 th February	Monday	1 day
6.	Tam Ladu	15 th February	Tuesday	1 day
7.	Oriah	16 th February	Wednesday	1 day
8.	Nyokum	26 th February	Saturday	1 day
9.	Mopin	5 th April	Tuesday	1 day
10.	Pongtu	11 th April	Monday	1 day
11.	Sangken	14 th April	Thursday	1 day
12.	Moh-Mol/Gumkum- Gumpa	25 th April	Monday	1 day
13.	Dree	5 th July	Tuesday	1 day
14.	Solung	1 st September	Thursday	1 day
15.	Pham-Kho-Sowai	10 th September	Saturday	1 day
16.	Chindang	15 th October	Saturday	1 day
17.	Chalo-Loku	25 th November	Friday	1 day
18.	Podi Barbi	5 th December	Monday	1 day
19.	Khishaba	Date to be notified by the concerned DC		1 day
20.	Lossar	Date to be notified by the concerned DC		1 day
21.	Lha-Chut	Date to be notified by the concerned DC		1 day

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2022 IN RESPECT OF
THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

Sl. No.	Holiday	Date	Day	No. of holidays
1.	Basant Panchami /Sri Panchami	5 th February	Saturday	1 day
2.	Shivaji Jayanti	19 th February	Saturday	1 day
3.	Maha Shivaratri	1 st March	Tuesday	1 day
4.	Holika Dahan	17 th March	Thursday	1 day
5.	Jamat –Ul-Vida	29 th April	Friday	1 day
6.	Guru Rabindranath's Birthday	9 th May	Monday	1 day
7.	Muharram	9 th August	Tuesday	1 day
8.	Janmashtami (Smarta)	18 th August	Thursday	1 day
9.	Onam	8 th September	Thursday	1 day
10.	Govardhan Puja	25 th October	Tuesday	1 day
11.	Bhai Duj	26 th October	Wednesday	1 day
12.	Chhat Puja	30 th October	Sunday	1 day
13.	Guru Teg Bahadur's Martyrdom Day	24 th November	Thursday	1 day
14.	Christmas Eve	24 th December	Saturday	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holidays in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.
- (5) During the year, the staff can avail any 2 (two) days Restricted Holidays from the above listed R/H with prior approval of the concerned Head.

By Order etc.

A. Tappan
17.11.21

REGISTRAR (JUDICIAL)

17/11